

(b) if so, whether Government have considered this proposal; and

(c) if so, the outlines thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). On the basis of a request received from the Government of Rajasthan, the districts of Barmer and Churu earlier included in Category 'C' and 'B' districts eligible to 10 per cent and 15 per cent central subsidy (subject to a maximum of Rs. 10.0 lakhs and Rs. 15.0 lakhs) respectively have been declared as 'No-Industry' districts w.e.f. 1.4.1985 and included in Category 'A' eligible to 25 per cent central subsidy subject to a maximum of Rs. 25.0 lakhs.

[English]

Losses in Hindustan Antibiotics Limited

6419. SHRI ASLAM SHER KHAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Hindustan Antibiotics Limited, a public sector undertaking, is expected to suffer a loss of over Rupees ten crores during the current year inspite of interest subsidy of Rupees five crores allowed by his Ministry;

(b) the names and designation of Government Directors;

(c) what is the role of Government Directors vis-a-vis mismanagement in this public sector undertaking;

(d) whether import of several intermediates and penultimates have been cleared by his Ministry for the production of certain drugs formerly produced from basic stages;

(e) if so, the names of Penultimates/intermediates cleared for import, quantity allowed during the last two years alongwith the source and CIF Price per kg; and

(f) whether such imports were made at very high prices from abroad ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS. (SHRI VEERENDRA PATIL) : (a) The estimated loss suffered by the Hindustan Antibiotics Limited (HAL) during the year 1984-85 is Rs. 1.44 crores.

(b) The names and the designations of Government Directors as on 1.5.1985 are as below :

(i) Dr. R. V. Vaidyanatha Ayyar, Joint Secretary and Development Commissioner (Drugs), Ministry of Chemicals and Fertilizers, New Delhi.

(ii) Shri K. P. Geethakrishnan, Additional Secretary, Ministry of Finance, New Delhi.

(iii) Shri A. K. Mandal, Industrial Adviser, Directorate General of Technical Development, New Delhi.

(iv) Dr. S. S. Gothoskar, Drugs Controller (India), Directorate General of Health Services, New Delhi.

(c) The functions of Board of Directors (which also includes Government Directors) include formulation of corporate policies, exercise of managerial control, commensurate with delegation of authority down the line, coordination of various activities of the enterprise, etc.

(d) to (f). In 1984-85, production of bulk drugs was from the basic stage only, excepting for a part of the Streptomycin production. Because of production problems, 15 tonnes and 34.3 tonnes of Streptomycin CCC were imported during 1983-84 and 1984-85 respectively. The CIF price which varied from consignment to consignment was in the range of Rs. 262 and Rs. 303. The import was within the provisions of the then existing Import Trade Control Policy. It was ensured that the price offered was reasonable and compatible with its manufacturing cost.